

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 11.30 AM ON 07-01-2020

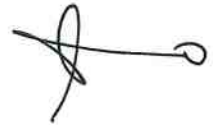
PRESENT: SHRI B.S.V. PRAKASH KUMAR, ACTING PRESIDENT
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1196/2019
NAME OF THE PETITIONER(S) : NEW JOTHI IMPEX
NAME OF THE RESPONDENT(S) : SARAVANA STORES GOLD PALACE PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

N. Fidelia

Counsel For Corporate
Debtors.



M/s. Murugesh Karivel.
A. Raja Mohamed
Advocate

Counsel for O.C



(16)

[IBA/1196/2019]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this IBA/1196/2019 is hereby **dismissed as withdrawn**.

SD

(S.VIJAYARAGHAVAN)
Member (Technical)

SD

(B.S.V.PRAKASH KUMAR)
Acting President

ST